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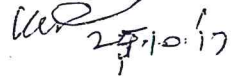
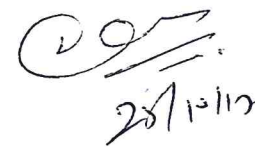
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/616/ (IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M/K.K.MURALITHARAN	Counsel for respondent	 25/10/17
1.	N.K. BHANSALI	In Petitioner	 25/10/17

ORDER

Shri N K Bhansali, PCS representing the petitioner present. Shri K K Muralitharan, caused appearance on behalf of the respondent and prayed time for filing vakalat and counter. Time extended at request. Put up on 02.11.2017 at 10.30 A.M.

- Sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc